NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 674/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Trion Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. SAYANTAN BANG NJGG	ADVOCATE	M
2.	MR JULARD CHOKESY	MOVOCATE	White.

ORDER

CSP 674/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 7.9.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

3u/-

B.S.V. PRAKASH KUMAR Member (Judicial)